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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1575/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018

NAME OF THE PARTIES: Anchor Leasing Pvt. Ltd.
V/s.
Klaus Waren Fixture Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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7.	Rohan Bangar i/b Abhishek Apke	Adv. for Financial creditor	
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	Suresh Vaidya i/b Ajit Singh Tawar & Co.	Adv. for Respondent	
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ORDER

CP No.1575/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 7.2.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)